

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 247 of 2013 & IA no. 333 of 2013

Dated : 22nd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

SLT Power & Infrastructure Projects Pvt. Ltd. ...Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to all the Respondents returnable on 25.11.2013.
Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on 25.11.2013 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson